

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1135
ANSWERED ON:10.03.2005
FRAUDULENT REFUNDS
Pathak Shri Brajesh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether cases of illegal collection of money from prospective candidates and fraudulent refunds of PRS tickets from Bharuch Station under Vadodara Division of Western Railway have come to the notice of Government;
- (b) if so, whether the Government has ordered CBI inquiry into the matters;
- (c) if so, the progress made so far in investigation of the matters; and
- (d) the action taken against the officials involved in these cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) Yes Sir.

(b) Western Railway Vigilance has requested the Superintendent of Police, Central Bureau of Investigation/Gandhinagar to take up the investigation.

(c) & (d) The SP/CBI/Gandhinagar has advised that a complaint has been registered by them. Based on preliminary investigations conducted by Railway Vigilance, the suspected railway officials have been placed under suspension.